

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No. 1478/2018

New Delhi, this the 13th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Prabhat Suman Sehgal, Aged 57 yrs,
Lower Division Clerk in South MCD Delhi
S/o Shri S.P. Sehgal,
R/o House No.F-59, 1st Floor,
Street No.5, Virender Nagar,
Janakpuri, New Delhi-110058 ...Applicant

(By Advocate : Mr. G. S. Rana)

Versus

South Delhi Municipal Corporation
Through : Addl. Commissioner (A&C)
26th Floor, Civic Centre, J.L.N. Marg, Minto Road,
New Delhi-110002. ...Respondents

(By Advocate : Mr. H. A. Khan)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for applicant seeks permission from this Court to withdraw this O.A with liberty to file a fresh O.A as and when the cause of action arises in his favour.

2. Accordingly, the O.A is dismissed having been withdrawn with the aforesaid liberty as prayed for.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/Mbt/